

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3716
(TO BE ANSWERED ON 11.12.2019)

DEMAND OF CBI INQUIRY

3716. ADV. DEAN KURIAKOSE:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the demand for Central Bureau of Investigation (CBI) inquiry has been increasing in the country;
- (b) if so, the details thereof;
- (c) the number of cases under investigation along with the recommended agencies;
- (d) whether the Government has any comparative data with regard to the rate of conviction of cases investigated by CBI and other State police; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): No Sir. The number of cases [Regular cases (RCs) and Preliminary Enquiries (PEs)] registered by CBI during the last 3 three years i.e. 2016, 2017, 2018, 2019 (upto 31.10.2019) are as under :-

Year	Total No. of cases Registered
2016	1047 (925 RCs+ 122 PEs)
2017	1076 (939 RCs + 137 PEs)
2018	899 (765 RCs + 134 PEs)
2019 (upto 31.10.2019)	637 (459 RCs + 78 PEs)

(c): Out of the total 1481 number of cases presently investigated by CBI as on 31.10.2019, 347 cases are referred by Constitutional Courts and 119 cases are referred by the State Governments.

(d) & (e): The rate of conviction of CBI cases disposed of from trial during the last three years is as under :-

Year	Rate of Conviction in %
2016	66.8%
2017	66.9%
2018	68%
2019 (upto 31.10.2019)	69.92%
